

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/312(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUNGLOWSHINE MARKETING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. Ajay Chaubey, Adv.

] For the Petitioner

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. It seems that advertisement/paper publication has been done in terms of Rule 7 of Winding Up Rules, 2020 and affidavit-of-service is yet to be filed.
3. Therefore, let the same be done before the next date of hearing.
4. List the matter for further consideration on **02.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.